

Nomination List of District Judges (Commercial Court)
(Full Strength)
for
International Conclave on IPR in the S-Block of High Court of Delhi,
New Delhi
on
15.03.2024 (Evening), 16.03.2024 and 17.03.2024 (Sunday)

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Ms. Barkha Gupta	District Judge (Commercial Court)	6	Central	THC
2	Dr. Kamini Lau (now retired)	District Judge (Commercial Court)	2	Central	THC
3	Mr. Arvind Kumar	District Judge (Commercial Court)	1	East	KKD
4	Mr. Pankaj Gupta	District Judge (Commercial Court)		South-West	Dwarka
5	Mr. Sanjeev Kumar Aggarwal	District Judge (Commercial Court)	1	Central	THC
6	Mr. Umed Singh	District Judge (Commercial Court)	5	Central	THC
7	Ms. Hemani Malhotra	District Judge (Commercial Court)	2	West	THC
8	Ms. Vineeta Goyal	District Judge (Commercial Court)	3	New Delhi	PHC
9	Ms. Illa Rawat	District Judge (Commercial Court)	3	Central	THC
10	Mr. Deepak Garg	District Judge (Commercial Court)	9	Central	THC
11	Mr. S.S. Rathi	District Judge (Commercial Court)	3	Shahdara	KKD
12	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
13	Mr. Chandra Shekhar	District Judge (Commercial Court)	2	East	KKD
14	Mr. Bhupesh Kumar	District Judge (Commercial Court)	5	South-East	Saket
15	Mr. Ajay Kr. Jain	District Judge (Commercial Court)	3	South-East	Saket
16	Ms. Kaveri Baweja	District Judge (Commercial Court)	7	Central	THC
17	Ms. Anu Grover Baliga	District Judge (Commercial Court)	4	South-East	Saket
18	Ms. Preeti Agrawal Gupta	District Judge (Commercial Court)	1	North-West	Rohini
19	Ms. Nirja Bhatia	District Judge (Commercial Court) (Digital)	7	South-East	Saket
20	Ms. Savita Rao	District Judge (Commercial Court)	1	South	Saket
21	Mr. Rajesh Kr. Singh	District Judge (Commercial Court)	6	South-East	Saket
22	Mr. Reetesh Singh	District Judge (Commercial Court)	4	Shahdara	KKD
23	Mr. Anurag Sain	District Judge (Commercial Court)	1	New Delhi	PHC
24	Mr. Rajeev Bansal	District Judge (Commercial Court) (Digital)	4	South	Saket
25	Ms. Neelam Singh	District Judge (Commercial Court)	2	South-East	Saket
26	Mr. Lal Singh	District Judge (Commercial Court)	1	South-East	Saket
27	Mr. Vinod Yadav	District Judge (Commercial Court)	2	North-West	Rohini
28	Mr. Sandeep Yadav	District Judge (Commercial Court)	3	South	Saket
29	Mr. Anil Kr. Sisodia	District Judge (Commercial Court)	4	Central	THC
30	Mr. Dig Vinay Singh	District Judge (Commercial Court)	3	West	THC
31	Mr. Amit Kumar	District Judge (Commercial Court)	8	Central	THC
32	Mr. Vikas Dhull	District Judge (Commercial Court)	2	South-East	Saket
33	Ms. Anuradha Shukla Bhardwaj	District Judge (Commercial Court)	2	South	Saket

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
34	Mr. Ashutosh Kumar	District Judge (Commercial Court)	1	West	THC
35	Mr. Sanjeev Kr. Malhotra	District Judge (Commercial Court)		North-East	KKD
36	Mr. Ajay Pandey	District Judge (Commercial Court)	10	Central	THC
37	Mr. Amit Bansal	District Judge (Commercial Court)	3	South-West	Dwarka
38	Mr. Sanjay Sharma-II	District Judge (Commercial Court)	11	Central	THC
39	Mr. Vidya Prakash	District Judge (Commercial Court)	2	New Delhi	PHC
40	Mr. Sanjay Jindal	District Judge (Commercial Court)	4	West	THC
41	Mr. Raj Kr.Tripathi	District Judge (Commercial Court)	8	South-East	Saket
42	Ms. Kiran Bansal	District Judge (Commercial Court)	2	Shahdara	KKD
43	Ms. Ravinder Bedi	District Judge (Commercial Court)	12	Central	THC
44	Mr. Rakesh Pandit	District Judge (Commercial Court)	4	South-West	Dwarka
45	Mr. Ajay Gupta	District Judge (Commercial Court)	5	West	THC
46	Mr. Lokesh Kr.Sharma	District Judge (Commercial Court)	5	South	Saket
47	Mr. Gorakh Nath Pandey	District Judge (Commercial Court)		North	Rohini
48	Mr. Sanjeev Kr.Singh	District Judge (Commercial Court)	13	Central	THC
49	Mr. Naresh Kr Malhotra	District Judge (Commercial Court)	6	West	THC

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



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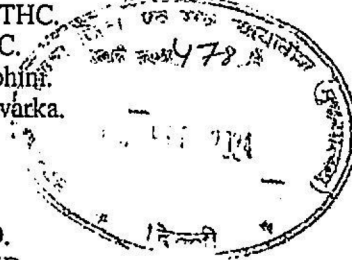
DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg./USPTO/1790/2024/1188

13th February, 2024

To,

1. The Principal District & Sessions Judge (HQs), Central, THC.
2. The Principal District & Sessions Judge, New Delhi, PHC.
3. The Principal District & Sessions Judge, North-West, Rohini.
4. The Principal District & Sessions Judge, South-West, Dwarka.
5. The Principal District & Sessions Judge, West, THC.
6. The Principal District & Sessions Judge, East, KKD.
7. The Principal District & Sessions Judge, South, Saket.
8. The Principal District & Sessions Judge, Shahdara, KKD.
9. The Principal District & Sessions Judge, North-East, KKD.
10. The Principal District & Sessions Judge, North, Rohini.
11. The Principal District & Sessions Judge, South-East, Saket.



Sub.: International Conclave on IPR from 15th to 17th March, 2024 in the S-Block of High Court of Delhi, New Delhi.

Respected Sir/Madam,

This is to humbly inform that under the aegis of the Hon'ble High Court of Delhi the Delhi Judicial Academy in collaboration with the United States Patent and Trademark Office (USPTO) and the United States Department of Justice (DOJ) is organizing an *International Conclave on IPR* on 15.03.2024 (Evening), 16.03.2024 and 17.03.2024 (Sunday) in the S-Block of High Court of Delhi, New Delhi.

The nomination list of all the Judicial Officers posted as District Judges (Commercial Court) in Delhi has been approved by the Hon'ble High Court of Delhi for the aforesaid Conclave. The approved nomination list is enclosed as Annexure 'A'. The schedule of the Conclave shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office. In case the nominated officer is transferred before holding of the said Conclave, the successor officer shall stand nominated for the Conclave automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 16th March, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT: DELHI

No. 11679-11698 /JOTP/Gaz./2024

Dated, Delhi the 13.02.2024

As directed copy of letter bearing no. DJA/Trg./USPTO/1788/2024/1173 dated 13.02.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

Ravinder Bedi
(Ravinder Bedi)

District Judge (Commercial Court)
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.